

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 07.02.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Company Petition IB/70/2023
<b>NAME OF THE COMPANY</b>	I-Vantage India Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	State Bank of India
<b>NAME OF THE RESPONDENT(S)</b>	I-Vantage India Pvt Ltd
<b>UNDER SECTION</b>	7 of IBC

**ORDER**

**Present:** Ld. Counsel Mr. GP Yash Vardhan and Ms. Khushi for the FC.  
Ld. Counsel Mr. Mayur Mundra for the CD.

Ld. Counsel for the FC is directed to file rejoinder within one week. For filing rejoinder, **matter is adjourned to 26.02.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**